

(b) Yes Sir, Jessop & Co. Ltd. has been referred to BIFR.

(c) to (f). The Company has been persistently incurring losses. The cash credit account of the Company has become irregular. As a result, the company is unable to obtain additional working capital from the consortium of Banks. BIFR has appointed SBI as the Operating Agency. The revival of Jessop & Co. will be considered on the basis of the recommendations of BIFR.

[Translation]

#### Mobile Dispensaries in Rural Areas

\*155. SHRI HARISINH CHAVDA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have any scheme to introduce mobile dispensaries in the country particularly in rural areas, hilly and far-flung areas and tribal areas; and

(b) if so, the State-wise details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) No, Sir.

(b) Does not arise.

#### Performance of Public Limited Companies

\*156. SHRI GUMAN MAL LODHA :  
SHRI NITISH KUMAR :

Will the Minister of INDUSTRY be pleased to state:

(a) whether attention of the Government has been drawn towards the news-item under the caption "Better performance by IDBI aided companies" published in *The Hindustan Times* dated December 31, 1994;

(b) if so, whether the business transacted by big companies of private sector in the country has increased during the financial year 1994-95;

(c) if so, the assessment of the Government in this regard and the industrial sectors in which the business transacted has increased and decreased, respectively; and

(d) the main reasons for such increase?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN) : (a) Government has seen the news-item.

(b) Yes, Sir.

(c) Growth in industrial sectors has been broad-based and all sectors recorded a positive growth in sales.

(d) The broad-based industrial growth being witnessed now is due to a number of factors such as continuing success of industrial restructuring, export growth in response to trade and payments policies, cumulative effects of tax reforms, improvements in infrastructural sector and growing confidence in the investment climate due to the success of industrial, trade, financial and capital market reforms.

[English]

#### Mortuary in Government Hospitals

157. SHRI RAM KRIPAL YADAV : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of Government hospitals without morgue in the country;

(b) whether the Government doctors are required to travel to interior villages in certain States and Union Territories to conduct post-mortem on victims killed and abandoned in the jungles in absence of mortuary in certain Government hospital; and

(c) if so, the steps taken to release adequate funds for construction of a mortuary attached to each Government hospital?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) (a) Information about the number of Government hospitals having mortuary has not been compiled. Some major Central Government hospitals have these facilities.

(b) and (c). Post mortem can be conducted even in hospitals not having the facility of mortuary. The purpose of mortuary is temporary storage of dead bodies. The State govts./UT administrations provide this facility subject to availability of resources and in the light of needs.